

(ii) The National Savings Certificates (Fifth Issue) (Amendment) Rules 1974, published in Notification No. G. S. R. 159(E) in Gazette of India dated the 30th March, 1974.

(ii) Notification No. F. 4(84)/72-Fin. (Genl.) published in Delhi Gazette dated the 28th March, 1974 containing corrigendum to Notification No. F. 4(84)/72-Fin. (G) dated the 17th January, 1974.

[Placed in Library. See No. LT-6625/74]

(iii) The Govt. Savings Certificates (Amendment) Rules 1974, published in Notification No. G.S.R. 160(E) in Gazette of India dated the 30th March, 1974.

12.56 hrs.

[Placed in Library. See No. LT-6622/74]

#### ASSENT TO BILLS

(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

SECRETARY-GENERAL: Sir, I lay on the Table following four Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 29th March, 1974:—

(i) G.S.R. 144(E) published in Gazette of India dated the 27th March, 1974 together with an explanatory memorandum.

(1) The Gujarat Appropriation (Vote on Account) Bill, 1974.

(ii) G.S.R. 153(E) published in Gazette of India dated the 30th March, 1974 together with an explanatory memorandum.

(2) The Appropriation (Railways) No. 2 Bill, 1974.

(3) The Appropriation (Railways) No. 3 Bill, 1974.

[Placed in Library. See No. LT-6623/74]

(4) A copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries for 1974-75:—

(4) The Appropriation Bill, 1974.

(i) Ministry of Defence.

12.56  $\frac{1}{2}$  hrs.

(ii) Ministry of Steel and Mines.

#### ESTIMATES COMMITTEE

[Placed in Library. See No. LT-6624/74]

#### FORTY-SEVENTH AND FORTY-NINTH REPORTS

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, as in force in the Union territory of Delhi:—

SHRI R. K. SINHA (Faizabad): I beg to present the following Reports of the Estimates Committee:—

(i) The Delhi Sales Tax (Fourth Amendment) Rules, 1974, published in Notification No. F. 4(53)/73-Fin. (G) in Delhi Gazette dated the 27th March, 1974.

(1) Forty-seventh Report on action taken by Government on the recommendations contained in their Thirtyfifth Report on the Ministry of Industrial Development—Small Scale Industries.